

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1467OF 2019 & IA NO.1471 of 2019 IN
DFR NO. 2239 OF 2019**

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Ponni Sugars (Erode) Limited Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

ORDER

Issue emergent notice to the Respondents on main appeal as well as IA Nos.1467 of 2019 & 1471 of 2019 returnable on 26.08.2019. Dasti, in addition is permitted.

List the matter on **26.08.2019**.

**(S.D. Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**